

DIVISION BENCH  
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/407(KB)2021  
IA(I.B.C)/643(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS KAILASH CHAND SARAF
UNDER SECTION	SECTION 95(1)

**Appearance VC and Physical (Hybrid) Mode**

Ms. Noelle Banerjee, Adv. ] For the Personal Guarantor  
Mr. Dipak Dey, Adv.  
Mrs. Sucheta Mitra, Adv.  
Mr. Aniket Ojha, Adv.

ORDER

1. None for the Financial Creditor.
2. Ld. Counsel for the personal guarantor present.
3. Therefore, matter is adjourned to **29.04.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**